

DIVISION BENCH  
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/91(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ANUBHAV DUTTA VS FIXTECH SOLUTIONS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 97(1)</b>

**Appearances (via video conferencing/physically)**

Mr.Arun Kr.Jaiswal,Adv. ] For the Applicant

Mr.Mukesh Shaw, Adv. ] For Respondent

**O R D E R**

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **07/08/2024**.

**Satyajit Roy  
(Court Officer)**

PJ